

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
MONDAY, THE 14TH MARCH, 2011.

The House met at 11.00 am with the Hon'ble Speaker in the Chair and transacted business till 2 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No.16 to No.20 were taken up and disposed.

2. Call Attention Notice:

Shri Paul Lyngdoh, MLA called the attention of the Minister in-charge, Power under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 3rd March, 2011 under the caption "Leshka Project Records burnt".

Shri A. T. Mondal, Minister, Power replied.

3. Debate on Governor's Address:

Shri Ronnie V. Lyngdoh, Government Chief Whip initiated discussion.

Shri T. D. Shira, Opposition Chief Whip moved the amendment to the Motion of Thanks.

Other Members who participated were Shri Nihim D. Shira, MLA, Shri Conrad K. Sangma, Leader of Opposition, Shri Marcuise N. Marak, MLA, Shri Friday Lyngdoh, MLA and Shri Manas Chaudhuri, MLA.

4. ADJOURNMENT:

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Tuesday, the 15th March, 2011.

Dated Shillong,
The 14th March, 2011.

H. Myllemngap
Secretary,
Meghalaya Legislative Assembly.